

ITEM NO.14 Court 1 (Video Conferencing) SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 869/2020

ASHWINI KUMAR UPADHYAY

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION )

WITH

W.P.(C) No. 1144/2020 (PIL-W)  
(FOR ADMISSION)

Date : 16-12-2020 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE A.S. BOPANNA  
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Ms. Pinky Anand, Sr. Adv.  
In WP No.869/20 Mr. Ashwini Kumar Upadhyay, Adv.  
Mr. Ashwani Kumar Dubey, AOR  
Ms. Saudamini Sharma, Adv.  
Mr. Manish Kumar, Adv.  
Mr. Sumit Teterwal, Adv.

In WP(C)1144/20 Ms. Meenakshi Arora, Sr. Adv.  
Mr. Ashwini Kumar Upadhyay, Adv.  
Mr. Ashwani Kumar Dubey, AOR  
Mr. Manish Kumar, Adv.

For Respondent(s) Mr. Tushar Mehta, SG  
UOI Mr. K.M. Nataraj, ASG  
Mr. G.S. Makker, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Issue notice.

(MADHU BALA)  
AR-CUM-PS

(INDU KUMARI POKHRIYAL)  
ASSISTANT REGISTRAR